

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**STARRED QUESTION NO.279
TO BE ANSWERED ON 08.08.2023**

IMPLEMENTATION OF RVY

***279. DR. DNV SENTHILKUMAR S.:
SHRIMATI SUPRIYA SULE:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of implementing agency and financial outlay for the Rashtriya Vayoshri Yojana (RVY) during the last three years and the current year;
- (b) whether the Government has achieved the objective for which RVY was launched and if so, the details thereof;
- (c) the constraints faced by the Government in implementation of RVY;
- (d) whether the Government has set any targets under the said yojana during each of the last three years and the current year and if so, the details thereof along with the targets achieved including the achievements made thereunder since inception;
- (e) the number of districts that have been selected for the implementation of above yojana;
- (f) the number of camps organized in the States and the number of senior citizens benefited under the yojana, State-wise including Tamil Nadu and Maharashtra;
- (g) whether many senior citizens are not provided the facility extended under the yojana and if so, the details thereof and the corrective steps taken in this regard; and
- (h) the other steps taken by the Government to provide help to senior citizen who are suffering from age related disabilities?

ANSWER

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT

(DR. VIRENDRA KUMAR)

(a) to (h): A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (h) IN RESPECT OF LOK SABHA STARRED QUESTION NO. 279 FOR REPLY ON 08.08.2023 REGARDING IMPLEMENTATION OF RVYASKED BY DR. DNV SENTHILKUMAR S. AND SHRIMATI SUPRIYA SULE.

(a): The RashtriyaVayoshri Yojana (RVY) is implemented through the 'Artificial Limbs Manufacturing Corporation (ALIMCO)', a Public Sector Undertaking under the Ministry as the sole implementing Agency. The details of funds released to the ALIMCO during the last three years and the current year under the RVY are given below:

Financial Year	Funds released (Rupees in crores)
2020-21	26.50
2021-22	25.00
2022-23	88.84
2023-24 (as on date)	0.00

(b): Yes. The objective of RVY is to provide physical aids and assistive living devices for senior citizens belonging to BPL category and also to the senior citizens with monthly income not more than Rs. 15000/-. The details of achievementsof the RVYfrom Financial Year 2016-17 till date are as under:

Funds released (Rs. in Crore)	No. of Beneficiaries
264.35	3,03,896

(c): Necessary updations/corrections are carried out in the RVY from time to time. It is a continuous process.

(d): The details of achievement since inception of the RVY are as under:

Financial Year	Number of Camps organized	Number of Beneficiaries	Number of devices
2016-17	0	0	0
2017-18	26	34069	66814
2018-19	69	65615	193229
2019-20	43	44829	115404
2020-21	51	25133	75240
2021-22	49	70943	382245
2022-23	39	63307	398858
Total	277	3,03,896	12,31,790

(e): All the districts in the country have been selected for the implementation of the RVY.

(f): State-wise details of camps organized and number of senior citizens benefited including Tamil Nadu and Maharashtra under the RVY are given at **Annexure**.

(g): During the assessment of eligibility camps organized by ALIMCO, the team of doctors examine the eligible senior citizens suffering from any of the age-related disability/infirmity. As per the recommendations of the medical team, the eligible Senior Citizens are provided with the assistive devices which can restore near normalcy in the bodily functions.

(h): The following schemes/initiatives/projects are being run by the Ministry for Welfare of Senior Citizens:

- I. Senior Citizens' Homes
- II. Mobile Medicare Unit (MMU) for Senior Citizens
- III. Physiotherapy Clinics for Senior Citizens
- IV. Continuous Care Homes and Homes for senior citizens afflicted with Alzheimer's disease/Dementia
- V. Elderline: National Helpline for Senior Citizens-14567 (NHSC)
- VI. Senior-care Ageing Growth Engine (SAGE)

ANNEXURE

Annexure referred to in reply to part (f) of the Lok Sabha Starred Question No. *279 to be answered on 08.08.2023

S. No.	States/UTs	Number of Beneficiaries	No. of Camps organized
1	Andaman and Nicobar Islands	342	01
2	Andhra Pradesh	7586	09
3	Arunachal Pradesh	2195	05
4	Assam	18418	10
5	Bihar	7205	12
6	Chandigarh	13	01
7	Chhattisgarh	4807	15
8	Dadra & Nagar Haveli and Daman & Diu	550	03
9	Delhi	3693	08
10	Goa	2407	02
11	Gujarat	5582	05
12	Haryana	5991	14
13	Himachal Pradesh	430	05
14	Jammu and Kashmir	1532	05
15	Jharkhand	3197	07
16	Karnataka	5977	10
17	Kerala	4182	08
18	Lakshadweep	528	01
19	Madhya Pradesh	20035	24
20	Maharashtra	96207	14
21	Manipur	5584	07
22	Meghalaya	9801	05
23	Mizoram	364	01
24	Nagaland	3658	05
25	Odisha	3561	06
26	Pondicherry	1529	02
27	Punjab	3277	08
28	Rajasthan	14403	10
29	Sikkim	2618	03
30	Tamil Nadu	2195	07
31	Telangana	5814	11
32	Tripura	7351	06
33	Uttarakhand	5395	11
34	Uttar Pradesh	47146	33
35	West Bengal	323	03
	Total	303896	277
